

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1609**  
ANSWERED ON 9<sup>TH</sup> MARCH 2017

**ROAD SAFETY POLICY**

1609. SHRI RATTAN LAL KATARIA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS  
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether it is a fact that in spite of the tremendous work done by the Road Transport & Highways department 1,46,133 accident deaths were reported in the year 2015;
- (b) the details of people lives lost in road mishaps during the last three years, State-wise;
- (c) whether the Government is formulating a road safety policy and if so, the details in this regard;
- (d) whether the Government is also formulating any policy to coordinate with the States for setting up agencies exclusively to deal with road safety; and
- (e) if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
(SHRI PON. RADHAKRISHNAN)

- (a) According to the information received from police department of all States/UTs 1,46,133 people were killed in road accidents during the calendar year 2015.
- (b) State/UT – wise details of persons killed in road accidents in the country during the last three years i.e. 2013 to 2015 is Annexed.
- (c) The Government has approved a National Road Safety Policy. This Policy outlines various policy measures such as promoting awareness, encouraging safer road infrastructure including application of intelligent transport, enforcement of safety laws and trauma care etc.
- (d) & (e) The Government has constituted National Road Safety Council as the apex body to take policy decisions in matters of road safety. Under section 215 of Motor Vehicle Act 1988, a State Govt. by notification in official gazette can constitute a State Road Safety Council comprising a Chairman and such other members as the government considers necessary and on such terms and conditions that govt. determine. Similarly, there is also a provision for District Road Safety Committee for each district. State Road Safety Council (SRSC) has been constituted in all States. Meetings are also being held by these councils

ANNEX REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 1609 ANSWERED ON 9<sup>TH</sup> MARCH, 2017 ASKED BY SHRI RATTAN LAL KATARIA REGARDING ROAD SAFETY POLICY.

<b>Total number of persons killed in Road Accidents during 2013 to 2015</b>				
<b>Sl. No.</b>	<b>States/UTs</b>	<b>2013</b>	<b>2014</b>	<b>2015</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>5</b>
1	Andhra Pradesh	14171	7908	8297
2	Arunachal Pradesh	143	119	127
3	Assam	2441	2522	2397
4	Bihar	5061	4913	5421
5	Chhattisgarh	3477	4022	4082
6	Goa	266	290	311
7	Gujarat	7613	7955	8119
8	Haryana	4517	4483	4879
9	Himachal Pradesh	1054	1199	1096
10	Jammu & Kashmir	990	992	917
11	Jharkhand	2706	2628	2893
12	Karnataka	10046	10452	10856
13	Kerala	4258	4049	4196
14	Madhya Pradesh	8588	8569	9314
15	Maharashtra	13029	12803	13212
16	Manipur	165	168	139
17	Meghalaya	130	141	183
18	Mizoram	97	103	72
19	Nagaland	30	81	30
20	Odisha	4062	3931	4303
21	Punjab	4588	4621	4893
22	Rajasthan	9724	10289	10510
23	Sikkim	68	59	70
24	Tamil Nadu	15563	15190	15642
25	Telangana	NA	6906	7110
26	Tripura	226	188	158
27	Uttarakhand	766	878	913
28	Uttar Pradesh	16004	16287	17666
29	West Bengal	5504	5875	6234
30	Andaman & Nicobar Islands	40	23	23
31	Chandigarh	117	131	129
32	Dadra & Nagar Haveli	49	59	42
33	Daman & Diu	31	15	42
34	Delhi	1820	1671	1622
35	Lakshadweep	0	0	0
36	Puducherry	228	151	235
<b>Total</b>		<b>137572</b>	<b>139671</b>	<b>146133</b>
	<b>NA : Not Available</b>			

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